COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 187 OF 2015

Dated : 02nd May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Tamil Nadu Generation & Distribution Corpn. Ltd. & Ors. …Appellant(s)
Versus
M/s. B&G Solar Pvt. Ltd. & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Anand K. Ganesan&
Mr. Sandeep Raj Purohit for R-1

Mr. G. Umapathy
Ms. R. Mekhala for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***30/05/2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk